

Month	Delhi	Mumbai	Chennai	Kolkata
Dec-17	58.74	61.84	61.87	61.40
Jan-18	61.89	65.85	65.25	64.56
Feb-18	63.20	67.31	66.65	65.88
Mar-18	63.06	67.16	66.49	65.75
Apr-18	65.26	69.49	68.85	67.96
May-18	67.14	71.49	70.86	69.75
Jun-18	68.03	72.37	71.82	70.58
Jul-18	67.95	72.10	71.73	70.50

*Note:* The average for July 18 is till 16th July, 2018

#### **Supply of PNG to Bihar by GAIL**

†125. SHRI RAM NATH THAKUR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether a plan has been formulated by GAIL for supply of natural gas through pipelines in Patna and some other cities in the State of Bihar;
- (b) if so, the details thereof and city-wise time-frame for its commencement;
- (c) whether concerned basic structure has been prepared for it;
- (d) if not, the present status thereof and by when the consumers will get connections; and
- (e) whether Government is formulating any plan for the supply of PNG in some other cities of Bihar?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) Yes, Sir.

(b) to (d) GAIL is executing Jagdishpur-Haldia/Bokaro-Dhamra/Barauni-Guwahati trunk pipeline project which is passing through the state of Bihar. Petroleum and Natural Gas Regulatory Board (PNGRB), authorizes entities to develop Natural Gas Distribution Network as per PNGRB Act, 2006 and the Regulations notified thereunder. PNGRB identifies the Geographical Areas (GAs) for the development of City Gas

†Original notice of the question was received in Hindi.

Distribution (CGD) network depending on the natural gas pipeline connectivity/natural gas availability and techno-commercial viability. PNGRB has authorized GAIL to lay CGD network in Patna, Bihar on 7.03.2018 with the project cost of ₹ 360 crore. Laying of Pipeline has been started in May, 2018. Work for Compressed Natural Gas stations at Oil Marketing Companies retail outlets (2 Nos.) has been commenced as per agreement between GAIL and IOCL.

(e) Yes, Sir. PNGRB has received bids under 9th CGD bidding round for 86 GAs covering 174 districts for grant of authorization of CGD Network which includes Aurangabad, Kaimur, Rohtas, Begusarai, Gaya and Nalanda districts of Bihar.

**Private partnership to build underground crude oil storage**

126. SHRI SANJAY SETH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government has given in principle approval to the proposal to build two more underground crude oil storages to raise emergency stockpile cover by 12 days to 22 days;

(b) if so, the details thereof along with the quantum of crude oil expected to be stored in such strategic underground oil storages;

(c) whether Government is considering private partnership to build these underground crude oil storage; and

(d) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Government has given 'in principle' approval for creation of two additional underground rock cavern Strategic Petroleum Reserves (SPR) facilities with total storage capacity of 6.5 Million Metric Ton (MMT) at two locations namely (i) Chandikhol in Odisha (4 MMT) and (ii) Padur in Karnataka (2.5 MMT), including construction of dedicated Single Point Moorings for the two SPRs. As per the consumption pattern of 2017-18, 6.5 MMT crude oil emergency stockpile will provide for about 11.57 days of India's crude oil requirement.

(c) and (d) Yes, Sir. The 'in principle' approval is also for exploring public private partnership mode of project execution by conducting Road Shows with potential investors.